

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

.....

O.A. No. 56 of 1994.

Thursday this the 15th day of December, 1994.

CORAM:

HON'BLE MR. JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN  
HON'BLE MR. PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

1. M.K. Rajan,  
Casual Labourer,  
Passport Office, Kozhikode.
2. A.P. Sudheer, Casual Labourer,  
Passport Office, Kozhikode.
3. K.P. Abdul Razak,  
Casual Labourer,  
Passport Office, Kozhikode. .. Applicants.

(By Advocate Shri Shafik M.A.)

Vs.

1. The Joint Secretary (CPV) & Chief-  
Passport Officer,  
Ministry of External Affairs,  
New Delhi.
2. The Passport Officer,  
Passport Office,  
Kozhikode.
3. Union of India, represented by  
Secretary,  
Ministry of External Affairs,  
New Delhi. .. Respondents

(By Advocate Shri C.Kochunni Nair, SPC)

O R D E R

CHETTUR SANKARAN NAIR(J) VICE CHAIRMAN

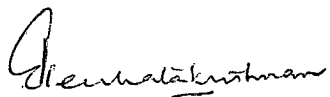
Applicants working as casual employees under  
2nd respondent claim reliefs including regularisation  
of their services. In terms of A-9, they are entitled  
to the grant of temporary status at least from 1.9.93,  
even according to Standing Counsel for respondents.

.....2/-

Whether they are entitled to get anything more is a matter that must be examined by 2nd respondent. He will do so and ascertain whether applicants are entitled to appointment in Group 'D', regularisation or temporary status from an earlier date. Applicants may state their case in the form of a representation before 2nd respondent, within one month from today and 2nd respondent will examine the matter and pass appropriate orders within three months from the date of receipt of the representation. This is the outer limit and it will not be extended.

3. Application is allowed with the aforesaid directions.  
No costs.

Thursday this the 15th day of December, 1994.

  
PV VENKATAKRISHNAN  
ADMINISTRATIVE MEMBER

  
CHETTUR SANKARAN NAIR(J)  
VICE CHAIRMAN

List of Annexures

Annexure.A9.

True copy of O.M. No.51016/2/90-Estt(C)  
dated 10/9/93 by the Ministry of Personnel,  
Government of India.